

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (PHYSICAL HEARING)

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/670/2021 in Company Petition IB/156/9/HDB/2018
NAME OF THE COMPANY	Amazon Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Sai Vijaya Raghav Traders
NAME OF THE RESPONDENT(S)	Amazon Enterprises Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Mr. Nethi Mallikarjuna Setty, Learned Liquidator appeared via video conference.

Having heard the Liquidator in part, at request, matter adjourned to 29.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Syamala